

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6725 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Prakash Mittal, Sole Proprietor of Subhash & Co. Vs. Sanwariyaji Business Venture Pvt. Ltd & Ors.	Sneha Botwe
2.	I.A. No. 6745 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Central Goods and Service Tax Department, Bhilwara Vs. Prashant Agarwal, Liquidator & Ors.	Sandeep Pathak
3.	I.A. No. 6746 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees Provident Fund Organisation Vs. Rajiv Bajaj (Liquidator of Transtreasure Services India Pvt. Ltd.)	Gaurav Varma
4.	I.A. No. 6747 of 2024 in Comp. App. (AT) No. ___ of 2024	Pcube Advisors Through Its Partner Vs. Europa Technosoft Pvt. Ltd.	Anuj Kumar
5.	I.A. No. 6748 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees Provident Fund Organisation Vs. Chandra Prakash Jain Liquidator of Mekastar Engineering Ltd.	Gaurav Varma

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